Talks With Rebels in Assam

1270. SHRI O.P. KOHLI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there has been any demand recently from Assam leaders and Chief Minister of Assam to initiate talks with rebels:
 - (b) if so, the details thereof; and
- the reaction of Government (c) thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME **AFFAIRS** (SHRI MOHD, MAQBOOL DAR): (a) and (b) The all party delegation from Assam and the Chief Minister, Assam had made a request for holding negotiations with the militants.

(c) The State Government and the Central Government have appealed to the militants to come to negotiation rable

Demarcation of Indo-Bangladesh Border

1271. SHRI SANJAY DALMIA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether at any places, physical separation of boundary between India and Bangladesh has not been made which is resulting in the free movement of citizens of both the countries; and
- (b) if so, the action taken in this regard?

THE MINISTER OF STATE IN THE OF HOME **AFFAIRS** MINISTRY (SHRI MOHD. MAQBOOL DAR): (a) and (b) Physical separation by erection of barbed wire fencing has been taken up only in certain identified sensitive sectors of the border. However, there is no free movement of citizens across the border as the Border Security Force is keeping strict vigil along the entire Indo-Bangladesh border to check infiltration, exfiltration and other border crimes.

Renaming of 'Ahmedabad' as 'Karnavati 1272. SHRIMATI **ANANDIBEN** JETHABHAI PATEL: SHRI **ANANTRAY** DE VSHANKER DAVE:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that there is a persistent demand from the people of Gujarat to rename 'Ahmedabad' as 'Karnavati after Karan of Mahabharat period;
- (b) whether it is also a fact that the Railways have adopted 'Karnavati' for Ahmedabad' and has started a train by the name 'Karnavati' on the demand of the people of Gujarat; and
- (c) if so, by when Government propose grant permission for renaming Ahmedabad' as 'Karnavati'?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD, MAOBOOL DAR); (a) to (c) A proposal for changing the name of 'Ahmedabad' to 'Karnavati' was received from the State Government of Guiarat in May 1996. The matter has been referred to the new State Govern ment for its views.

The Railways have not adopted 'Kar-'Ahmedabad'. However. navati' for 2933 / 2934 Mumbai-Central Ahmedabad Express has been named as 'Karnavati Express'.

रेलगाड़ियों में लूटपाट और इत्या की वास्त्रातें 1273. प्रो॰ विजय कुमार मल्होत्राः क्या गृह मंत्री व्यह बताने की कृपा करेंगे किः

- (क) पिछले तीन वर्षों के दौरान रेलगाडियों में र्वे कार और हत्याओं की कल कितनी वारवातें हुई है:
- (ख) रेलगाड़ियों में यात्रियों की सुरक्षा को सुनिश्चित करने के लिए सरकार क्या-क्या कदम उठा रही है?

गह मंत्रालय में राज्य मंत्री (श्री मोहम्मद पकबुल दार): (क) उपलब्ध सूचना संलग्न विवरण में दी गई है (नीचे देखिए)।

(ख) रेलगाडियों में होने वाले अपराधों के पंजीकरण, अन्वेषण, पता लगाने तथा निवारण की जिम्मेदारी, राजकीय रेलवे पुलिस की है जोकि संबंधित राज्य सरकारों / संघ शासित क्षेत्र प्रशासनों के नियंत्रण में कार्य करती है। रेलगाडियों में यात्रियों की सरक्षा सुनिश्चित करने की जिम्मेदारी भी तत्वतः उनकी है। तथापि केन्द्र सरकार राज्य सरकारों को उनकी पुलिस व्यवस्था के सुदुढीकरण के लिए वित्तीय सहायता उपलब्ध कराती है और परामर्श देती है।

148

Written Answers

वर्ष 1994 से 1996 के दौरान रेलगाड़ियों में डकैती (इ) लूटपाट (सृ), सेंघमारी (से) की घटनाएं।

म्	मि॰ सं॰ राज्य/संघ शासित क्षेत्र		1994	*		1995	Ž.		1996	9	टिप्पणी (1996 के
		မိုး	ដំ	难	1	ાં	क्षे	N N	धै	#	आकड़ निभालाखत महीनों तक के हैं)
-	आन्ध्र प्रदेश	7	7	0	-	٥	0	-	4	0	नवम्बर
7	अरुणाचल प्रदेश	0	0	0	0	0	0	-	0	٥	सितम्बर
w.	असम	0	4	6	7	4	9	9	œ	v	بر
4.	बिहार	23	89	0	35	33	-	3∘4•	er G	ઉજને	I
ĸ.	गोवा	0	0	0	0	0	0	0	0	0	
.	गुजरात	9	15	0	4	13	0	9	7	0	नवम्बर्
۲.	हरियाणा	0	0	0	0	7	0	0	0	٦	सितम्बर
œ.	हिमाचल प्रदेश	0	0	0	0	0	0	0	0	0	
6.	जम्मू और कश्मीर	0	-	•°	0	0	0	0	0	0	अयस्य
<u>o</u>	कर्नाटक	-	32	0	14	25	0	0	8	0	डिस् बर
Ξ.	केरल	0	-	0	0	0	0	0	-	0	नवम्बर
2.	मध्य प्रदेश	7	15	0	Ŋ	•	0	-	•	=	नवम्बर
<u>છ</u>	महाराष्ट्र	81	2	0	11	Ж	0	12	49	0	
4.	मणिपुर	0	0	0	0	0	0	0	0	o	
<u>5</u>	मेघालय	0	0	0	•	0	0	0	•	0	
<u>9</u>	मिजोरम	0	•	0	0	0	0	0	9	0	फरवरी
7.	नागालैंड	0	•	0	•	0	0	0	<i>_</i>	•	
g	रटीया	-	æ	0	4	10	-	4	9	, o	जुलाई

भू	क्रम॰ सं॰ राज्य/संघ शासित क्षेत्र		1994	_		1995	10		1996	टिप्पणी (1996	.16
		Ň	ខ្មែ	1 1	i in	हिं	វាជិ	Ŋ	टि	निमालाख्य महान	महान तक क ह)
19.	पंजाब	0	0	0	0	0	0	0	0	0	जुलाई
20.	राजस्थान	-	ю	0	0	4	0	0	4	0	अक्तूबर
21.	सिक्निम	0	0	0	0	0	0	0	0	0	नवम्बर
77.	तमिलनाडु	-	4	0	2	œ	٣	2	4	0	नेवम्बर
53.	त्रियुरा	0	0	0	0	0	0	0	0	o	
4,	उत्तर प्रदेश	œ	2	٥	10	14	4	19	85	O	नवम्बर
25.	पश्चिम बंगाल	37	88	0	55	83	0	45	38	0	सितम्बर
	कुल (ग्रन्य)	158	355	6	1 2	292	15	26	212	27	
79.	अंडमान और निकोबार दीप 0	4 o	0	0	0	0	0	0	0	0	नवम्बर
27.	चंडीगढ़	0	0	0	0	0	0	0	0	0	
23.	दादरा और नगर हवेली	0	0	0	~	0	0	0	0	0	
83	दमन और दीव	0	0	0	0	0	0	લું	3°5°	૩ ૦નુ	
ଛ	दिल्ली	0	2	0	0	0	0	4	-	0	
31.	लक्षद्वीप	0	0	0	0	0	0	0	0	0	अक्तूबर
35.	पाप्डीचेरी	0	0	0	0	0	0	0	0	0	
	मुत्त (संघ शासित)	0	2	0	0	0	0	4	-	0	
	कुल (अखिल, भारत)	158	357	6	151	292	15	101	213	27	